

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**NOTICE**

It is hereby informed to the learned Advocates and parties that the Sankaranthi Vacation cause listed dated 11.01.2021 pertains to the Hon'ble Sri Justice **U.DURGA PRASAD RAO** single bench matters i.e., item Nos. **12 (CRLA 8 of 2021)** to item No. **28 (CRLP 130 of 2021)** are transferred to the Hon'ble Sri Justice **M.GANGA RAO**, sitting in the 13<sup>th</sup> Court.

The Hon'ble Sri Justice **M.GANGA RAO** will take-up the Writ Petition Lists from 10:30 AM onwards and after completion of Writ Petitions lists, His Lordship will take-up the above Criminal Matters.

// BY ORDER //

Amaravati,  
Dated:10.01.2021.

  
10/01/2021  
**VACATION OFFICER**